

Govt. Schools in Delhi

2083. Shri Ram Garib: Will the Minister of Education be pleased to state:

(a) whether it is a fact that in certain Government schools in Delhi New Delhi students are compelled to make purchases of their books, exercise books and various stationery articles from particular shops and whether the defaulting students are taken to task; and

(b) if so, the reasons thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) Does not arise.

Work at Ajanta

2084. Shri Narasimhan: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the nature of the organisational set-ups at Ajanta for (i) copying the frescoes and (ii) for preserving the frescoes;

(b) how long these organisational set-ups have been working; and

(c) whether they are working satisfactorily?

The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) (i) A Special Officer (Artist) assisted by a team of four artists, working under the supervision of the Circle Superintendent, Archaeological Survey of India, Aurangabad.

(ii) The Junior Archaeological Chemist, Western Zone, with Head-quarters at Aurangabad is in charge of the chemical preservation of all the monuments in his zone including Ajanta Caves. He is assisted by Chemical Assistants in his work and is guided by the Assistant Archaeological Chemist, Southern Region, and ultimately by the Archaeological Chemist in India.

(b) While the post of Special Officer was taken over in 1953 from

the Hyderabad State, under which some sporadic copies of the paintings had been prepared, systematic and concentrated work of copying was initiated in the month of June, 1957, as a plan project under the 2nd Five Year Plan.

Since 1953, when the monuments in Part B States were taken over the Chemical Branch of the Archaeological Survey of India has been looking after the chemical preservation of the paintings. The Zonal Office was established in December, 1959. Prior to that, the Assistant Archaeological Chemist, with Head-quarters at Hyderabad, was looking after the preservation work.

(c) Yes, Sir.

Allocation of Foreign Exchange to J. and K. State

**2085 { Dr. K. B. Menon:
Shri Ramji Verma:**

Will the Minister of Finance be pleased to state:

(a) the share of foreign exchange allocated to the State of Jammu and Kashmir;

(b) in what respects this allocation differs from those made in respect of other States; and

(c) the total value of foreign exchange utilised by the Government of Jammu and Kashmir from 1953 to March, 1960?

The Minister of Finance (Shri Morarji Desai): (a) and (b). Under the present system of foreign exchange budgeting no State-wise allocations are fixed. The proposals for foreign exchange sanctions received from State Governments for various purposes and projects are considered on merits, in accordance with the policy as determined from time to time in the light of the foreign exchange situation. This procedure is applicable to all States including Jammu and Kashmir.

(c) I regret this information is not maintained on State-wise basis.